

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated : 4th April, 2014

Maruti Suzuki India Ltd. ... Appellant(s)

Versus

HERC & Anr. ... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **30.04.2014**.

COURT MASTER